

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4297
TO BE ANSWERED ON 20TH DECEMBER, 2024**

FAKE AYUSHMAN BHARAT ID CARDS

4297. SHRI SACHITHANANTHAM R:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is true that Enforcement Directorate (ED) has conducted searches at 19 hospital locations in a case related to alleged generation of fake Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) cards;
- (b) if so, the details thereof;
- (c) the details of the hospitals searched by ED along with the charges imposed against them;
- (d) whether any follow up action has been taken against those hospitals, if so, the details thereof; and
- (e) whether such frauds have detected across the country, if so, the details and the types of frauds thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): The Directorate of Enforcement (ED) conducted searches at 20 locations in a case related to alleged generation of fake Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) cards. The locations searched included 07 hospitals and their key management persons. The searches were conducted in Delhi, Chandigarh, Punjab and Himachal Pradesh against Shree Banke Bihari Hospital, Fortis Hospital Himachal Healthcare Private Limited, City Super Speciality Hospital, Shri Balaji Hospital, Shri Harihar Hospital, Sood Nursing Home, Neelkanth Hospital for collection of evidences of the offence of money-laundering. The search operations led to seizure of cash amounting to approximately Rs. 88 lakh and various incriminating documents & digital devices.

(e): Further, three cases pertaining to forged claims by hospitals empaneled under AB-PMJAY in Assam have been recorded by the Directorate of Enforcement.
